

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL HELD ON 04-02-2021 AT 10:30 AM THROUGH VIDEO CONFERENCING:

**PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)**

APPLICATION NUMBER :
PETITION NUMBER : CP/58/2017
NAME OF THE PETITIONER : H.S. Ramsh Kumar Surana & 1 Another
NAME OF THE RESPONDENTS : Anusha Shares & Securities Pvt Ltd & 3 others
UNDER SECTION : Sec 241/242/ of CA, 2013

ORDER

Due to paucity of time, this Tribunal is unable to take up the matter.

List the matter on 05.03.2021 for hearing.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

knp

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)